<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on** 11th July 2025, at 2.20 p.m. :

The Division Bench comprising of the **Hon'ble Shri Justice R.N. Laddha and the Hon'ble Shri Justice Shyam C. Chandak** will take up the following matter in **Chamber No. 8**.

'FOR ORDERS'

Interim Application No.1196 of 2024 in Criminal Appeal No. 588 of 2016

Dated this 11th day of July, 2025.

By Order,

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(S.R. Agrawal) I/c. Registrar (Judl-I), High Court, A.S., Bombay.